

OA 1411/60

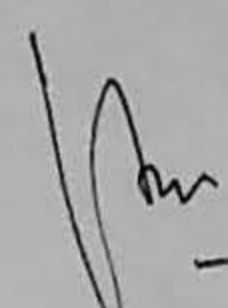
Dt. 17.09.07.

Hon' Mr. Justice Khem Karan, V.C.
Hon' Mr. Shailendra Pandey, AM.

Sri A.I. Nagvi and Sri Azahar Hussain, learned counsel appearing for the applicant state ~~that~~ on the basis of instructions received ^{from} for the client, this OA may be dismissed as not pressed. Mr. P.D. Torpalla is present for ^{him}.

It is accordingly dismissed as not pressed.

AM.


VC

